GOVERNMENT OF INDIA MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

LOK SABHA

STARRED QUESTION NO. †*75

ANSWERED ON 20.07.2017

SEVEN BARRAGE PROJECT

†*75. SHRI A.T. NANA PATIL

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) the details of the action taken by the Government so far with regard to Seven Barrage Project based on new technology to be built at Girna River for providing irrigation and drinking water facilities to Chalisgaon, Amalner, Dharangaon, Bhadgaon, Pachaira and Jalgaon regions in Maharashtra;
- (b) the reasons for inordinate delay in the said project; and
- (c) the further steps to be taken by the Government to approve and provide funds for the said project in view of drought like situation prevailing in the State for the last several years?

ANSWER

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

(DR. SANJEEV KUMAR BALYAN)

(a) to (c) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA STARRED QUESTION NO. *75 TO BE ANSWERED ON 20.07.2017 ON "SEVEN BARRAGE PROJECT" RAISED BY SHRI A.T. NANA PATIL:

(a) to (c) Government of Maharashtra submitted the Detailed Project Report (DPR) of medium irrigation project namely '7-Pneumatically operated gated Weir on Girna river, Dist-Jalgaon (Maharashtra)' to Narmada Tapi Basin Organisation (NTBO), CWC's field office on dated 13.10.2016 for appraisal.

NTBO examined the DPR and inter-alia observed that the proposal didn't have the approval of State Level Technical Advisory Committee (SLTAC)/Govt. of Maharashtra, which is a pre-requisite for submission of DPR to CWC for appraisal. Accordingly, the Project Authorities were requested to resubmit the DPR after obtaining the approval of SLTAC/Govt of Maharashtra, for techno economic examination. The DPR has not yet been re-submitted to CWC's field office by Government of Maharashtra.

The project is considered for funding under PMKSY as per guidelines only after TAC approval and investment clearance.
